

**THE ECONOMIC OFFENCES (INAPPLICABILITY OF  
LIMITATION) AMENDMENT ACT, 1981**

**No. 46 of 1981**

*[15th December, 1981.]*

**An Act further to amend the Economic Offences (Inapplicability of  
Limitation) Act, 1974.**

**BE it enacted by Parliament in the Thirty-second Year of the Republic  
of India as follows:—**

**1. This Act may be called the Economic Offences (Inapplicability of  
Limitation) Amendment Act, 1981.**

Short  
title.

12 of 1974

**2. In the Economic Offences (Inapplicability of Limitation) Act, 1974,  
in the Schedule, after entry 20, the following entry shall be inserted,  
namely:—**

Amend-  
ment  
of the  
Schedule.

**“21. The Industries (Development and Regulation) Act, 1951  
(65 of 1951).”**